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so far.

SHRI GOVINDA REDDY: I want information in respect of two particular hardships one is that the resident Indians in Ceylon were formerly allowed visas to India and back into Ceylon; but now, as a result of discriminatory measures recently introduced by that Government, the residents in Ceylon are not issued visas to India. Therefore, they cannot stay in Ceylon because they are not citizens of Ceylon; they cannot get into India because visas are not given to them. Have Government represented this matter, and, what is the progress in this?

SHRI JAWAHARLAL NEHRU: That raises the basic question about their own nationality and citizenship which, as I said previously, is a serious matter. It appears all people become Stateless. All these difficulties arise. That is the whole controversy between the Indian Government and the Ceylon Government.

## House Building Association

- \*18. SHRI GOVINDA REDDY: Will the Minister for Works. Housing and Supply be pleased to state:
- (a) the number of house building associations and societies functioning in India on an all-India basis;
- (b) the particulars of assistance that Government have given or propose to give to any of those associations; and
- (c) the kind of supervision Government exercise over such bodies?

THE MINISTER FOR WORKS. HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) So far as the Government of India is aware, there is no house building association or society functioning in India on an all-India basis.

(b) and (c). Do not arise.

SHRI GOVINDA REDDY:  $D_0$ the Government consider financing any

and (c). Yes. The matter is being pur- association, Sir, which has been legissued. No tangible result has come out | tered under the Societies' Act, the object of which is house building.

> SARDAR SWARAN SINGH: The question is hypothetical and also a suggestion for action.

> SHRI GOVINDA REDDY: Has it not come to the notice of the Government, Sir, that there is, in Delhi, an all-India house building association?

> SARDAR SWARAN SINGH: that information from my hon. friend and will try to ascertain; but, that society has not corresponded with us.

> SHRI RAJAGOPAL NAIDU: there no house building societies in India on a co-operative basis?

> SARDAR SWARAN SINGH: The question was whether they were functioning on an all-India basis. That was the question which I answered.

## PRODUCTION OF SYNTHETIC PETROL FROM COAL

- В RATH: Will the Minister for Commerce and Industry be pleased to state:
- (a) whether some French industrialists have made an offer to establish industrial plants in India for the production of synthetic petrol and chemical dyes from coal; and
- (b) if the answer to part (a) be in the affirmative-
  - (i) what are the terms and conditions of the offer:
  - (ii) when the offer was made: and
  - (iii) what action Government have taken or propose to take on the offer?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI): (a) No, Sir.

(b) Does not arise.

SHRI B. RATH: Is it not a fact that a few days ago a press report was given by the self-styled personal industrial envoy of the Prime Minister to